

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 624
139/241- 242/ND/2022

IN THE MATTER OF:

Mr. Rishipal Singh and Ors.

...APPLICANT

Vs.

M/s. Shani Corporation Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

**Order delivered on 21.11.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

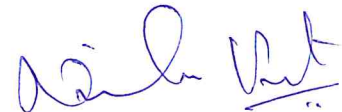
:

For the Respondent

:

ORDER

Due to paucity of time, matter is adjourned to **13.12.2022.**



(COURT OFFICER)